

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 951 of 2020

IN THE MATTER OF:

Crown Tobacco Company Pvt. Ltd.

...Appellant

Vs.

Crale Foodlinks Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant:

Mr. Mayank Kshirsagar, Mr. Parthasarathy Bose, Mr. Darryl Pereira, Advocates.

For Respondent:

Mr. Apoorv Shukla, Ms. Ishita Farsaiya, Ms. Prabhleen Kaur, Mr. Kunal Cheema, Ms. Prerna Sharma, Advocates for R2 and 3.

Mr. Royston J. Pereira, Advocate

ORDER

(Through Virtual Mode)

10.03.2021: Pleadings in this matter is complete.

Learned Counsel for Appellant and Respondents are present.

List this matter under the heading for '**Hearing**' on **1st April, 2021**.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

S.S./nn